

(37)



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/799/2019 IN  
PETITION NUMBER : CP/413/IB/2017  
NAME OF THE PETITIONER(S) : VASUDEVAN (LIQUIDATOR)  
NAME OF THE RESPONDENT(S) : CHENNAI YETRUMATHI VALAGA UZHIYARGAL  
MATRUM & 1 ANOTHER  
UNDER SECTION : SEC 60(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

36	V. AJAY KHOSLE	Authorized For Respondent	
2.	S. P. Manoj Bhaskar for K. M. Moorthy	and for Applicant	

**ORDER**

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 25.03.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)